

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.07.2021 (FRIDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 264 of 2021	Shree Gannayak Minerals & Chemicals Through Its Sole Proprietor Manoj Kumar Chourasia Vs. Clavecon (India) Pvt. Ltd.	Naveen Kumar	

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 444 of 2021	Sunil Kumar Agrawal Resolution Professional KPG International Pvt. Ltd. Vs. Committee of Creditors, KPG International Pvt. Ltd.	Manoj Kumar Garg	
3.	Comp. App. (AT) (Ins) No. 451 of 2021	Vipul Dilip Shah & Ors. Vs. Parinee Developers Pvt. Ltd. Through RP Mr. Subhash Chandra Modi & Anr.	Anuj P. Agarwala	
4.	Comp. App. (AT) (Ins) No. 452 of 2021	Mukund Choudhary & Anr. Vs. Subhash Kumar Kundra	Heena George	

For Admission (After Notice)

5.	Comp. App (AT) (Ins) No. 888 of 2020	D.K. Mohanty Vs. Jai Balaji Industries & Anr.	Surekha Raman	Diwakar Maheshwari Pratiksha Mishra-R1 Santosh Choraria-IRP
6.	Comp. App (AT) (Ins) No. 889 of 2020	D.K. Mohanty Vs. Jai Balaji Industries & Anr.	Surekha Raman	Diwakar Maheshwari Pratiksha Mishra-R1 Santosh Choraria-IRP
7.	Comp. App. (AT) (Ins) No. 993 of 2020	Air Travel Enterprises India Ltd. Vs. Union Bank of India and Ors.	Shivam Narang	Alok Kumar-R1 Shinoj K. Narayana-R4

8.	Comp. App. (AT) (Ins) No. 180 of 2021	Sach Marketing Pvt. Ltd. Vs. Resolution Professional of Mount Shivalik Industries Ltd. Pratibha Khandelwal	Sujoy Datta	Abhishek Anand-RP Mohak Sharma Ms Pratibha
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For Hearing

9.	Comp. App. (AT) (Ins) No. 657 of 2020	Punjab National Bank Vs. Supriyo Kumar Chaudhuri & Ors.	Avinash Mohapatra	Swati Dalmia-R1 Shikhar Singh-R2
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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar